

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

**N O T I F I C A T I O N**

Dated: Guwahati, the 9<sup>th</sup> February, 2023

**NO. HC-VII-7/2023/1175/A ###** Hon'ble Mr. Justice Suman Shyam will be visiting Silchar on 11<sup>th</sup> and 12<sup>th</sup> February, 2023 and will conduct a meeting with the District & Sessions Judges and Chief Judicial Magistrates of Cachar, Hailakandi and Karimganj respectively on 12<sup>th</sup> February (Sunday) at 11 A.M. (at the Silchar Circuit House), to discuss various modalities of the Platinum Jubilee celebration and issues relating to digital and building infrastructure.

By Order,  
Sd/- Romen Baruah  
**REGISTRAR (VIGILANCE)**

**Memo No. HC-VII-7/2023/1176-1184 /A Date: 09.02.2023**

Copy forwarded for information & necessary action to:

1. The Registrar (Admin./Judicial), Gauhati High Court, Guwahati.
2. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
3. The District and Sessions Judge, Cachar/Hailakandi/Karimganj.
4. The Chief Judicial Magistrate, Cachar/Hailakandi/Karimganj.
5. The O.S.D. (Protocol), Gauhati High Court, Guwahati.
6. The Joint Registrar (Finance), Gauhati High Court, Guwahati.
7. The Project Manager, Gauhati High Court, Guwahati.  
*(He is requested to upload the notification immediately in the official website of the Gauhati High Court, Guwahati).*
8. The Private Secretary to Hon'ble Mr. Justice Suman Shyam, Gauhati High Court Guwahati for his Lordship's kind information.
9. The CA to the Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY)

  
**REGISTRAR (VIGILANCE)**